

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P MAURYA):** (a) and (b). Prior permission of the Reserve Bank of India under Section 29 of the Foreign Exchange Regulation Act, 1973, is required to be obtained by all companies coming within the purview of the said Section to expand or diversify their industrial or other activities.

The applications received in this regard by the Reserve Bank of India are dealt with under the Guidelines for administering Section 29, FERA which have been laid on the Table of the Houses on 20th December, 1973.

**Assistance to States for Implementation of 20-point Programme**

242. **SHRI P. R. SHENOY:** Will the Minister of PLANNING be pleased to state:

(a) whether any Central assistance would be given to the States for implementation of 20-point Programme effectively; and

(b) if so, the nature and extent of assistance?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I K GUJRAL):** (a) and (b). The implementation of the schemes falling under the 20-point Economic Programme has been accorded a high priority in the plans of the States in the current and next year. Apart from the normal Central assistance an advance plan assistance of Rs. 85.40 crores has been allocated to the States in the current year for speeding up the progress on certain selected irrigation and power projects. In the Annual Plans of the States next year, out of a total outlay of Rs 3551 crores an outlay of Rs. 2143 crores has been provided for the schemes falling under the 20-point Economic Programme. The financing and implementation of the 20-Point Economic Programme is thus being taken care of as a part of the State Plans.

**उत्तर प्रदेश में निजी क्षेत्र के अन्तर्गत उद्योगों की स्थापना**

243. **श्री चन्द्रिका प्रसाद :** क्या उद्योग और नागरिक पूति मन्त्री यह बताने की कृपा करेंगे कि :

(क) पिछड़े क्षेत्र विकास योजना के अन्तर्गत गैर-सरकारी क्षेत्र में बलिया और गाजीपुर जिलों (उत्तर प्रदेश) में कितने उद्योग स्थापित किये गये हैं ;

(ख) यदि कोई उद्योग स्थापित नहीं किया है तो इसके क्या कारण हैं ; और

(ग) क्या सरकार का विचार वहाँ सरकारी क्षेत्र में उद्योग स्थापित करने का है ?

**उद्योग और नागरिक पूति मन्त्री (श्री टी०ए० पाई) :** (क) से (ग). उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार चौबी योजनावधि में 1974-75 तक बलिया और गाजीपुर ; निजी क्षेत्र में क्रमशः 158 और 219 लघु उद्योग एकक स्थापित किए गए हैं। बड़े उद्योग क्षेत्र में बलिया में एक सहकारी चीनी मिल स्थापित की गई है। उत्तर प्रदेश राज्य चीनी निगम, लखनऊ द्वारा गाजीपुर के तन्दगज में सरकारी सार्वजनिक क्षेत्र में एक चीनी मिल तथा उत्तर प्रदेश राज्य औद्योगिक विकास निगम कानपुर द्वारा बलिया में समुक्त क्षेत्र में एक माइल्ड स्टील विनेट यूनिट स्थापित करते का भी प्रस्ताव है ?

**Clerical Grade Examination conducted by Institute of Secretariat Training and Management**

244 **SHRI V. MAYAVAN:** Will the PRIME MINISTER be pleased to state:

(a) whether some of the candidates who had passed the Clerical Grade Examination, 1973 conducted by the